

(2021) 11 ITAT CK 0094

Income Tax Appellate Tribunal (Delhi F Bench)

Case No: Income Tax Appeal No. 3122/Del/2018, Cross Objection No. 128/Del/2018

Addl. CIT

APPELLANT

Vs

Vimal Moulders India Pvt. Ltd

RESPONDENT

Date of Decision: Nov. 18, 2021

Acts Referred:

- Income Tax Rules, 1962 - Rule 46A
- Income Tax Act, 1961 - Section 68, 142(1), 143(1), 143(2), 143(3), 194A, 269SS, 269T

Hon'ble Judges: R. K. Panda, (AM); Kuldip Singh, J

Bench: Division Bench

Advocate: Ajay Wadhwa, Munesh Kumar

Final Decision: Partly Allowed

Judgement